

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT—5433/82].

श्री हरोश कुमार गंगवार (पीलीभीत) :  
अध्यक्ष जी, मैंने कार्लिंग अटेंशन की नोटिस दी है।

अध्यक्ष महोदय : उसका यह समय नहीं है।

This is not the time for the discussion. It is under my consideration.

(Interruptions) \*\*

MR. SPEAKER: Not a single word of whatever Shri Gangwar says is to go on record.

ANNUAL REPORT OF INDIAN ASSOCIATION FOR THE ADVANCEMENT OF MEDICAL EDUCATION, NEW DELHI FOR 1981-82

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): On behalf of my colleague, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Indian Association for the Advancement of Medical Education, New Delhi for the year 1981-82 along with audited Accounts. [Placed in Library. See No. LT—5438/82].

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): On behalf of my colleague, I beg to lay on the Table a copy of the Notification No. G.S.R. 567(E) (Hindi and in English versions) published in Gazette of India dated the 10th September, 1982 containing corrigendum to Notification No. G.S.R. 465(E) dated the 22nd June, 1982 under sub-section

(6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT—5439/82].

RAILWAYS RED TARIFF (THIRD AMENDMENT) RULES, 1982, HALF-YEARLY REPORTS ON THE PROGRESS MADE IN INTAKE OF SC AND ST, AGAINST RESERVED VACANCIES ON RAILWAYS FOR THE PERIODS ENDED 30TH SEPTEMBER 1980 AND 31ST MARCH, 1981 RESPECTIVELY.

SHRI MALLIKARJUN: I beg to lay on the Table—

(1) A copy of the Railways Red Tariff (Third Amendment) Rules, 1982 (Hindi and English versions) published is Notification No. G.S.R. 775 in Gazette of India dated the 11th September, 1982 issued under section 47 of the Indian Railways Act, 1890. [Placed in Library. See No. LT—5440/82].

(2) A copy of the Half-Yearly Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways for the period ended 30th September, 1980. [Placed in Library. See No. LT—5441/82].

(3) A copy of the Half-Yearly Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways for the period ended 31st March, 1981. [Placed in Library. See No. LT—5442/82].

अध्यक्ष महोदय : मनीराम जी, आप कहाँ जा रहे हैं ? मैं आपका जवाब दे रहा हूँ :

“When the President is unable to discharge his functions owing to absence,